
**MINISTRY OF ENVIRONMENT AND FORESTS (CHOWKIDAR)
RECRUITMENT RULES, 1989**

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SCHEDULE 1 :-

**MINISTRY OF ENVIRONMENT AND FORESTS (CHOWKIDAR)
RECRUITMENT RULES, 1989**

G.S.R. 191, dated 8th February, 1990-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Chowkidar in the Ministry of Environment and Forests, namely : -

1. Short title and commencement :-

(1) These rules may be called the Ministry of Environment and Forests (Chowkidar) Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of post, classification and scale of pay :-

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Columns (2) to (4) of the Schedule annexed to these rules.

3. Method of recruitment, age-limit, qualifications, etc. :-

The method of recruitment, age-limit, qualifications and other matters relating to the said post shall be as specified in Columns 5 to 14 of the said Schedule.

4. Disqualifications :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government, may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the candidates belonging to the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regards.

SCHEDULE 1

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Name of the post.	No. of posts.	Classification.	Scale of pay.		Whether Age-limit Selection for direct post or recruits. non-selection post.
1	2	3	4	5	6
Chowki-dar.	10* (1989) *Subject to variation depending on work-load.	General Central Service, Group 'D' Non-Gazetted, Ministerial.	Rs. 750-8-790-EB-10-940/.	Not applicable.	18 to 25 years. (Relaxable for Government servants upto 35 years in accordance with the instructions or order issued by the Central Go

				vernment).
				Note : In case of
				recruitment is
				made through the
				Employment
				Exchange, the
				crucial date for
				determining the
				age limit shall be
				the last date
				by which the
				Employment Ex
				change is asked
				to submit the
				name.